

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/944(KB)2010
COMP.APPL/1654(KB)2015

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	RATAN KUMAR SHAW & ANR VS RAJSON FINANCIAL SERVICES PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Mayank Kumar, Adv.] For the petitioner

Ms. Preeti Giri, Adv.]

Mr. Rajesh Upadhyay, Adv.]

Mr. Arun Kumar Mishra, Adv.] For the respondent

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **22.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.